

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 13

C.A.(CAA)/41(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **FIFTH GEAR VENTURES LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

1. Mr. Hemant Sethi, Advocate a/w Ms. Devanshi Shethi, Advocate appeared for the Petitioner.
2. Mr. Bhagwati Prasad, Authorized Representative of RD present.
3. Heard Counsel appearing for the Petitioner and RD.
4. **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna